IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(CAA)-215/ND/2017

IN THE MATTER OF:

M/s. KSA Corporate Advisors (P) Ltd. With M/s. Raina Industries (P) Ltd.

.. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 29.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant For the Respondents

ORDER

: -

None appears for the petitioner.

In the circumstances, the matter is posted for hearing on 07.9.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 29.8.2017